

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

DFR No.1887 of 2014 & DFR No.1888 of 2014

DFR No.1887 of 2014

Dated: 17<sup>th</sup> October, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

IN THE MATTER OF:-

Niko Resources Ltd. .... Appellant (s)  
Versus  
Petroleum & Natural Gas Regulatory Board and Anr. ... Respondent (s)

DFR No.1888 of 2014

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Niko Resources Ltd. .... Appellant (s)  
Versus  
Petroleum & Natural Gas Regulatory Board and Anr. ... Respondent (s)

Counsel for the Appellant(s) : Mr. Abhas Kumar,  
Mr. Divya Roy

Counsel for the Respondent(s) : Mr. Piyush Joshi,  
Ms. Sumiti Yadava  
Ms. Tushita Ghosh for R-2  
Ms. Sonali Malhotra for PNGRB

ORDER

Post the matter for further hearing on 14.11.2014 at 2.30.P.M.

(Nayan Mani Borah)  
Technical Member (P&NG)  
Jp/Vg

(Justice M. Karpaga Vinayagam)  
Chairperson